

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 & 951 OF 2017
APPEAL NO. 342 OF 2016 & IA NOS. 750 & 751 OF 2016 & IA NO. 199 OF 2018 &**

IA No. 1176 of 2019

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

APPEAL NO. 77 OF 2017 &

IA NOS. 207, 209 & 972 OF 2017, IA No.1259 OF 2018 & IA No. 357 of 2019

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

APPEAL NO. 236 OF 2018 & IA NOS. 964, 963, 965 & 966 OF 2018

APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018

AND

APPEAL NO. 299 OF 2018 & IA NOS. 1289, 1288 & 1290 OF 2018

Dated: 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 337 OF 2016 & IA NO. 730 OF 2016 & IA NOS. 58, 711 & 951 OF 2017

Bharti Airtel Ltd.	Appellant(s)
Versus		
Maharashtra Electricity Regulatory Commission & Anr.	Respondent(s)

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1**

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

**APPEAL NO. 342 OF 2016 &
IA NOS. 750 & 751 OF 2016, IA NO. 199 OF 2018 & IA No. 1176 of 2019**

Tata Teleservices (Maharashtra) Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

Mr. Sharat Kapoor – *for impleader*

Mr. Gaurav Mitra
Mr. Vishnu Sharma
Mr. Tushar Bhardwaj for R-3 & *Impleader*

APPEAL NO. 33 OF 2017 & IA NOS. 62, 64 & 589 OF 2017

Vodafone Mobile Services Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar

Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 28 OF 2017 & IA NOS. 28 & 30 OF 2017

Idea Cellular Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sudhir Makar, Sr. Adv.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 29 OF 2017 & IA NOS. 42 & 44 OF 2017

Vodafone India Ltd. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 30 OF 2017 & IA NOS. 755 & 756 OF 2016

Telenor (India) Communications Pvt. Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar

Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 57 OF 2017 & IA NO. 102 OF 2017

Reliance Communication Ltd. & Anr. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

**APPEAL NO. 77 OF 2017 &
IA NOS. 207, 209 & 972 OF 2017, 1259 OF 2018 & 357 of 2019**

ATC Telecom Infrastructure Pvt. Ltd. & Ors. (ATC TIPL) Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh

Ms. Somya Saikumar for R-2

APPEAL NO. 221 OF 2017 & IA NOS. 456, 505 & 457 OF 2017

Aircel Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 353 OF 2017 & IA NOS. 881, 882 & 883 OF 2017

GTL Infrastructure Ltd. & Anr. **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 394 OF 2017 & IA NOS. 1091, 1092 & 1093 OF 2017

Indus Towers Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 370 OF 2017 & IA NOS. 980, 979 & 982 OF 2017

Tower Vision India Pvt. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Ms. Suruchi Thapar
Mr. Ajay Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 236 OF 2018 & IA NOS. 964, 963, 965 & 966 OF 2018

M/s ASCEND Telecom Infrastructure Pvt. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.

Counsel for the Appellant(s) : Ms. Neha Bhatia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 237 OF 2018 & IA NOS. 1074, 1073, 1075 & 1076 OF 2018

M/s Unity Telecom Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. S. K. Nanda
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1
Mr. G. Sai Kumar
Mr. Krishna Singh
Ms. Somya Saikumar for R-2

APPEAL NO. 299 OF 2018 & IA NOS. 1289, 1288 & 1290 OF 2018

Airkonnect Networks Pvt. Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Kiran Singh
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Stuti Krishn for R-1

ORDER

Heard Mr. Anand K. Ganesan, learned counsel for Appellant in A. No. 337 of 2016, Mr. Sudhir Makar, learned senior counsel for Appellant in A. No. 28 of 2017, Mr. Shailesh K. Kappor, learned counsel for Appellant in A. No. 342 of 2016 and Mr. Gaurav Mitra, learned counsel for Impleader in A. No. 342 of 2016 at length.

Reply/objections, if any, on impleadment applications may be filed on or before 15.07.2019 with advance copy to the other side.

List these matters for further hearing on **17.07.2019**.

(S. D. Dubey)
Technical Member

tpd/mkj

(Justice Manjula Chellur)
Chairperson